

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)

RAJYA SABHA

UNSTARRED QUESTION No. 1570
TO BE ANSWERED ON 02.08.2023

ASSISTANCE AND SUPPORT TO SOCIALLY DEPRIVED PEOPLE

1570. Dr. Kanimozhi NVN Somu:
Shri R. Girirajan:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) whether Government has taken cognizance on the plight and sufferings of physically challenged people, old age people, orphaned children and destitute women during the post pandemic period;
- (b) if so, the details thereof and the appropriate action taken by Government to mitigate the day-to-day problems and issues faced by them;
- (c) whether Government has provided any financial assistance and logistic support for this socially deprived people, if so, the details thereof;
- (d) the total funds allocated by Government in this regard, State-wise; and
- (e) the role played by Welfare Boards to support the deprived people?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

(a) to (e) – The Central Government has enacted Rights of Persons with Disabilities Act 2016 to give various rights to the persons with disabilities for their empowerment and also to create mechanisms for protection of such rights. Further, the Department of Empowerment of Persons with Disabilities is implementing various schemes under which activities meant for the welfare of persons with disabilities such as provision of assistive devices, corrective surgeries,

scholarships etc are sponsored by the Central Government. The Central Government has allocated the following funds to the Department for the year 2023- 24:

Sr. No.	Scheme	Amount (Rs. Crore)
i.	Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)	245
ii	Scholarship Schemes	155
iii	Deendayal Disabled Rehabilitation Scheme (DDRS)	130
iv	Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA)	150

The Department of Social Justice and Empowerment is implementing Integrated Programme for Senior Citizens under Atal Vayo Abhyuday Yojana to provide grant in aid to Non Government/Voluntary Organizations for running and maintenance of senior citizens' homes, continuous care homes etc. The Department is also implementing Rashtriya Vayoshri Yojana under which assistive devices and physical aids are provided free of cost through Artificial Limbs Manufacturing Corporation of India (a CPSE under the Department of Empowerment of Persons with Disabilities) to the senior citizens having monthly income upto Rupees 15000.

The Ministry of Women and Child Development is implementing Mission Shakti for the safety, security and empowerment of women. Under this scheme, Shakti Sadan is the main schematic set up providing homes and institutional support for empowerment of women facing destitution of any kind, including through rescue/recovery, rehabilitation, repatriation and reintegration. An amount of Rs. 500 is deposited monthly in bank accounts of women residing in Shakti Sadans, to be given to them on moving out for their self empowerment.

The Ministry Women and Child Development is also implementing a Centrally Sponsored Scheme namely Mission Vatsalya Scheme under which support is provided to State and Union Territory Governments for delivering services for children in need and in difficult circumstances universally across the country.
